

CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI

w.e.f. 08.07.2026

DIVISION BENCHES

1	Hon'ble The Chief Justice & Hon'ble Mr. Justice Rajesh Shankar	Monday to Thursday (Whole Day)	• L.P.A.: (Fresh Filing, Orders, Admission & Hearing) W.P.(T); T.A.; Tax Cases; Company Appeal: - Fresh filing, Orders, Admission & Hearing • Cases referred to D.B. • Writ petitions challenging Vires & Validity of Acts and Rules • All matters relating to Tender (excluding admitted contractual dues), Auction/E-Auction: - Fresh filing, Orders, Admission & Hearing • Cases related to, Judicial Officers, staff of the High Court and District Judiciary • All matters relating to High Court and Dist. Judiciary irrespective of any assignment made prior on 19.01.2026 • Cont. (Appl.)/ Cont. • Arbitration Appeals of value more than Rs. 2 crores • Commercial Appellate Division including all matters arising out of Commercial Courts • W.P.(PIL): - Fresh filing, Orders, Admission and hearing • All matters relating to Mines (including Minor Minerals) • All residual and other matters. • Tied up and Assigned matters
2	Hon'ble Mr. Justice Sujit Narayan Prasad & Hon'ble Mr. Justice Sanjay Prasad	(Monday & Tuesday) (Whole Day) (Thursday & Friday) (Whole Day)	• F.A.(D.B.): - Fresh filing, Orders, Admission & Hearing • CAT matters • A.C.(D.B.) • Death Ref.: - Fresh filing, Orders, Admission & Hearing • Cr. Appeal (D.B.): - (Year up to 2000]: - Hearing. • Cr. Appeal (D.B.): - (Year up to 2018): - Hearing

			(In Custody) • Cr. M.P. (DB) • Cr. Rev. (DB) • Cont. (Cvl.) [D.B.]; Cont. (Cr.) • W.P.(Cr) arising out of preventive detention: - Fresh filing, Orders, Admission & Hearing • W.P. (Habeas Corpus) • Writ petitions relating to mercy petitions or applications for commutation: -Fresh Filing, Orders, Admission & Hearing. • Tied up and Assigned matters
3	Hon'ble Mr. Justice Rongon Mukhopadhyay & Hon'ble Mr. Justice Arun Kumar Rai	(Monday to Friday) (First half)	• Special Bench for monitoring cases involving MPs & MLAs • Matters relating to N.I.A. Act; P.M.L. Act; and P.C. Act not assigned to any other Bench: - Fresh filing, Orders, Admission & Hearing • Acq. Appeal (DB) • Cr. Appeal (D.B.): - Fresh Filing, Orders, Admission • Cr. Appeal (D.B.): - (Year 2001 to 2004): - Hearing. • Cr. Appeal (D.B.): - (Year 2019 onwards):- Hearing (In Custody) • Petitions filed u/s 389 Cr.P.C. in Cr. Appeal (D.B.): - Fresh Filing, Orders and Admission • Tied up and Assigned matters

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SINGLE BENCHES

1	Hon'ble The Chief Justice	(Friday) (Whole Day)	• Arbitration Applications filed u/s 11 of Arbitration and Conciliation Act • M.A. (MACT Matters): - Fresh filing, Orders, Admission & Hearing • Tied up & Assigned matters
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2	Hon'ble Mr. Justice Sujit Narayan Prasad	(Wednesday) (Whole Day)	- W.P.(S) (up to year 2017): - Fresh filing, Orders, Admission & Hearing - A.B.A; B.A; Cr.M.P.; Cr Rev. & Criminal Writ relating to P.M.L. Act: - Fresh filing, Orders, Admission & Hearing C. Ref; Original Criminal Miscellaneous cases (arising out of Company matters): - Fresh Filing, Orders, Admission & Hearing. - Tied up & Assigned matters
3	Hon'ble Mr. Justice Rongon Mukhopadhyay	(Monday to Friday) (Second half)	- Criminal Revision (Year 2024 onwards): - Fresh filing, Orders, Admission & Hearing - A.B.A; B.A; Cr.M.P.; Cr Rev. & Criminal Writ relating to N.I.A. Act.: - Fresh filing, Orders, Admission & Hearing - Criminal Writ Petitions: - Fresh Filing, Orders, Admission & Hearing - Tied up & Assigned matters
4	Sri Ananda Sen, J.	(Monday to Friday) (Whole Day)	- Arbitration Applications u/s 9 of Arbitration and Conciliation Act & Arbitration Appeals of value less than Rs. 2 crores. - W.P.(C) (Year 2018 onwards) (including admitted contractual dues): - Fresh Filing, Orders, Admission & Hearing - Tied up & Assigned matters
5	Hon'ble Mr. Justice Rajesh Shankar	(Friday) (Whole Day)	- Cr.M.P.; Cr.Rev. & Criminal Writ relating to Delhi Police Establishment Act (CBI) and P.C. Act: - Fresh filing, Orders, Admission & Hearing - Tied up & Assigned matters
6	Hon'ble Mr. Justice Anil Kumar Choudhary	(Monday to Friday) (Whole Day)	- Regular Bail: - Fresh Filing, Orders, Admission (except those assigned to another Bench) - Criminal Miscellaneous Petition under Section 482 Cr.P.C./Section 528 of B.N.S.S. : - Fresh Filing, Orders, Admission & Hearing - C.M.P. under Article 227 of Constitution of India: -Fresh filing, Orders, Admission & Hearing - Tied up & Assigned matters
7	Hon'ble Mr. Justice Rajesh Kumar	(Monday to Friday) (Whole Day)	Acq. Appeal (S.J.); Acq. Appeal (Complainant); Cr. Appeal (Victim): - Fresh Filing, Orders,

			Admission & Hearing. • Criminal Appeal (S.J) [Year 2019 onwards]: - Hearing & Fresh Filing, Orders, Admission • Tied up & Assigned matters
8	Hon'ble Mrs. Justice Anubha Rawat Choudhary	(Monday to Friday) (Whole Day)	• Regular Bail matters relating to Cyber Crime, Crime against Women & Children (including POCSO Act): - Fresh Filing, Orders, Admission & Hearing • B.A./A.B.A. relating to Delhi Police Establishment Act (CBI) and P.C. Act: - Fresh filing, Orders, Admission & Hearing • First Appeal (from year 2022 onwards): - Fresh filing, Orders, Admission & Hearing • WPL: -Fresh Filing, Orders, Admission & Hearing • Tied up & Assigned matters
9	Hon'ble Mr. Justice Sanjay Kumar Dwivedi	(Monday to Friday) (Whole day)	• A.B.A.-Fresh filing, Orders &Admission • Second Appeal: - Fresh filing, Orders, Admission & Hearing • All matters related to Fodder Scam: - Orders, Admission & Hearing • M.A. (Except MACT Matters): - Fresh filing, Orders, Admission & Hearing • W.P.(C) (up to year 2017) (including admitted contractual dues): - Fresh Filing, Orders, Admission & Hearing • First Appeal (year 2016 to 2021): - Fresh filing, Orders, Admission & Hearing • Tied up & Assigned matters
10	Hon'ble Mr. Justice Deepak Roshan	(Monday to Friday) (Whole Day)	• W.P.(S) (Years 2018 onwards): - Fresh Filing, Orders, Admission & Hearing • Suits (arising out of company matters); Testamentary Suits; Probate and Letters of Administration matters: - Fresh Filing, Orders, Admission & Hearing. • Tied up & Assigned matters
11	Hon'ble Mr. Justice Sanjay Prasad	(Wednesday) (Whole Day)	• Tr Petn (Cvl); C.R., A.C. (SB): - Fresh Filing, Orders, Admission & Hearing. • Tr Petn (Crl); Cr. Ref: - Fresh Filing, Orders,

			Admission & Hearing • First Appeal {Year up to 2015} Hearing & orders • Tied up & Assigned matters
12	Hon'ble Mr. Justice Pradeep Kumar Srivastava	(Monday to Friday) (Whole Day)	• Criminal Appeal (S.J) [up to 2018]: - Hearing • Original Criminal Miscellaneous cases (arising out of Company matters): - Fresh Filing, Orders, Admission & Hearing • Criminal Revision [up to 2023]: - Fresh filing, Orders, Admission & Hearing. • W.P.(C) grouping (arising out of Arbitration and Conciliation Act); Company Petitions; Company Appeals (SJ). • Tied up & Assigned matters

NOTE:

- **ALL MOTIONS FOR URGENT / ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER THE ROSTER.**
- **LISTING OF C.M. P/ CONT.(C) /C. REVIEW CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER THE CMP/ CONT.(C) /C. REVIEW HAS BEEN PREFERRED. IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABLE DUE TO SUPERANNUATION/TRANSFER, ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED**
- **ALL PART HEARD MATTERS TO STAND RELEASED**
- **ALL MENTIONING SEEKING ADMINISTRATIVE ORDERS FROM THE HON'BLE CHIEF JUSTICE FOR ASSIGNMENT/RECONSTITUTION OF BENCHES, ETC. MUST BE THROUGH P.U.C AND NOT BEFORE D.B.-I**